

Accidental deaths on railway tracks

3024. PROF. M. V. RAJEEV GOWDA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of accidental deaths that have occurred on railway tracks, since 2014, State-wise;

(b) whether the Ministry has taken measures to contain accidental deaths on railway tracks; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) The number of accidental deaths occurred on railway tracks over Indian Railways during the years 2014, 2015, 2016 and 2017 (upto June) is given in the Statement (*See* below).

(b) and (c) The following measures have been taken by the Railways to contain accidental deaths on the railway tracks:—

- (1) Regular announcements are made through Public Address system at important Railway stations urging the passengers to use foot over bridges and to avoid crossing of Railway tracks.
- (2) Various passenger awareness programmes are being organized to create awareness amongst general public about the fatalities of crossing Railway tracks.
- (3) Erection of boundary wall/fencing at identified locations, vulnerable to trespass.
- (4) Warning sign boards are provided at conspicuous places for the awareness of passengers.
- (5) Worst affected stations, sections and spots are identified. Joint Committee of officers of various branches of Railways at Divisional level are formed to take action to reduce accidental deaths on railways.
- (6) The Ministry of Railways has decided to progressively eliminate unmanned level crossing by closure, merger, provision of subways and manning, based on the availability of funds and coordination from State Governments.
- (7) Unauthorized trespassing on Railway premises including the Railway track is a punishable offence in terms of section 147 of the Railways Act. Regular drives are conducted against unauthorized trespassing on Railway

premises as well as Railway tracks. During the year 2016, total 1,61,482 persons have been prosecuted for trespassing in Railways and 1,03,986 persons prosecuted for travelling on roof, engine and foot-board of trains over Indian Railways.

Statement

Number of accidental deaths occurred on railway tracks over Indian Railways during the years 2014, 2015, 2016 and 2017 (upto June)

Zonal Railway	No. of accidental deaths occurred on railway tracks			
	2014	2015	2016	2017 (Upto June)
Central	3253	3165	2986	1383
Eastern	2707	2494	2158	1187
East Central	1080	1185	1273	680
East Coast	808	848	879	487
Northern	4661	4500	4399	2373
North Central	908	751	869	720
North Eastern	550	503	459	261
Northeast Frontier	339	408	435	228
North Western	552	513	526	264
Southern	1620	1785	1863	1024
South Central	3286	3415	3205	1467
South Eastern	720	820	976	420
South East Central	539	583	605	307
South Western	919	856	747	336
Western	2527	2475	2406	1192
West Central	599	705	741	340
TOTAL	25068	25006	24527	12669